

File No. 10/03/2022-NCLT राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली / New Delhi- 110003 दिनॉक / Dated: 24th August 2022

ORDER

1. The NCLT New Delhi Benches are hereby reconstituted as follows:

NCLT, New Delhi Bench- Court No. III (Second Half)

- 1. Shri Bachu Venkat Balaram Das, Member (Judicial)
- 2. Dr. Binod Kumar Sinha, Member (Technical)

NCLT, New Delhi Bench- Court No. IV (First Half)

- 1. Shri Dharminder Singh, Member (Judicial)
- 2. Dr. Binod Kumar Sinha, Member (Technical) 2. The Bench shall attend the matters through Video Conference.
- 3. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
- 4. This is in partial modification of Order of even number dated 10,10.2021 and applicable from 25.8.2022 till further orders.
- 5. Any inadvertent error may be brought to the attention of the undersigned.
- 6. This issues with the approval of Hon'ble President, NCLT.

(Kamal Sultanpuri) Registrar (In-Charge)

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. JR/DR/AR of National Company Law Tribunal. Principal Bench, Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderandigarh/Hyderandigarh/HyNew bad/Jaipur/ Cuttack/ Kochi/Amaravati/ Indore.
- 5. PS to Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. All Bar Councils.